

Shri A P Bhawalkar
Nagpur. (Sh s m Ghare)

LIST OF INDEX

LIST OF PAPERS IN O.A./T~~A~~ NO. 285 OF 1990 c. ^{VS} Rly & Amr

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	29.3.90	T.O.
	1-2	20.6.90	T.O.
	2-3	9.8.90	48 Final order by Hon'ble Shri G. Sreedharan Nair V.C & Hon'ble MCA Shri I K Rajgopal
II	-	-	List of index enclosed
III	1-2	6.4.90	Notice to all Respondents
	3-4	8.5.90	condemning sheet
	5	9.10.90	T.O dt 9.8.90 Send to Applicant & all Respondents.

N S Dixit
11/12.02

Central Administrative Tribunal

Received application on 28/3/90

2 sets By hand / post

ST A (N) 26/90

Received clerk

IPO removed
for 50

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNALS ACT, 1985

Title of the Case:

O.A - 285/90

BETWEEN

Para II

Anand s/o Padmanabh Bhawalkar,
aged about 40 years, occ. Asstt.
Accounts officer, in National
Research Centre for Citrus,
Seminary Hills, Nagpur.

.. Applicant

AND

1. The director, National Research
Centre for Citrus, Seminary Hills
Nagpur.
2. Director of Audit, Central Railway
Bombay V.T.

.. Respondents

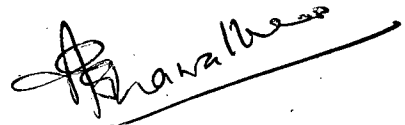
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Para II

S.No.	Description of documents relied upon	page No.
1.	Application	1- 12
2.	<u>Annexure-I</u> :- Copy of order dated 13.11.87	13
3.	<u>Annexure-II</u> :- Copy of the office memorandum No.4(12)/85-P & PW dated 31.3.87	14-15
4.	<u>Annexure-III</u> :- Copy of letter dated 27.11.89 issued by the respondent No.1	16
5)	Copy of letter dt 27-11-89 of Applicant - Annex. III-A	17
56)	Copy of order dt 30-12-89 in Annex- III-B	18
7)	<u>Annexure-IV</u> :- Copy of order dated 14.2.90 bearing No. I/1(11)/87/ Estt/4976.	19

8. Annexure-V :- Representation made by
the applicant dated 21.2.90

20-21



Signature of the applicant

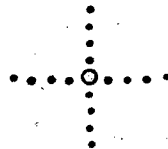
Date of filing

or

Date of Receipt by post

Registration No.

Signature
for registrar.



1) Reply of the Respondents
on 8.6.90 NO-1

1-16

2) Reply of the Res No. 2
on 30.7.90

1-3

1/2

For Office Use

Stamp No. U

O.A. No. 285/90

Tr.A.No. _____

1. Notice dated _____
of Admission Hearing
issued to the applicant
on _____.
2. Notice of Admission
dated _____ served
on the applicant
on _____.
3. Notice dated _____
for filing reply/directions
issued on _____.
4. Humdast notice handed over
to Applicant/Advocate for
service on Respondents
Nos. _____ on _____.
5. Reply filed by the
Respondents Nos. _____
on _____.
6. Time extended for filing
reply by Respondent
Nos. _____ upto _____.
7. Notice dated _____ served
on the Applicant/Respondents
Nos. & _____ on _____.
8. Notice dated _____
returned unserved on
Applicant/Respondents
Nos. _____.
9. Date fixed for
Hearing _____.

①

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's orders

Circulated on 29.3.90

Office Notes

Dated: 29.3.90. Camp: Nagpur

Applicant by Mr. S.M. Ghare.

Issue notice for admission
and interim relief returnable at
Nagpur on 20.6.90. The respondents
may, if they so desire, file their
reply in the matter of admission
and interim relief at New Bombay
on or before 31.5.90. This reply
may be sent by Registered Post,
with a copy to the applicant or
his advocate.

J. P. Sharma (J.P. Sharma) M(T)
P. S. Chaudhary (P.S. Chaudhary) M(A)

Dated: 20.6.90. Camp: Nagpur

Applicant by Mr. S.M. Ghare.
Respondents by Mr. Ramesh Darda.

Respondents file their reply
opposing admission and give a
copy thereof to Mr. Ghare. This
be taken on record.

At the request of Mr. Ghare
S.O. to 9.8.90 for admission

Contd.

Notices are issued
to the All Respondents
on dt 6.4.90
MS
6.4.90

Notice dt 6.4.90
Served on Applicants
Advocates R.No.
1 & 2 on dt 10.4.90
(NMI)
MS
30.4.90

Copies of O.A.
served on
respondents vide
letter dt 4.5.90.

SSK
14/5/90

Note of appearance
filed by Adv. for
Respondents
JPK
20/6/90

contd.

(2)

hearing at Nagpur.

The applicant may, if he so desires, file a rejoinder with a copy to the respondents' advocate either personally or by post at New Bombay on or before 1.8.90.

D. K. Agrawal (D.K. Agrawal) M(A)
P. S. Chaudhri (P.S. Chaudhri) M(A)

Received ~~single~~
copy of reply of
Respd. No. 2 &
same is taken
on record.

Sy
18/8/90.

Dated: 9.8.90 - Camp at Nagpur

Applicant and counsel not present. Heard counsel of the Respondents. The Respondents are opposing the admission of the application.

2. We have perused the records. We do not find a case for admission.

3. The relief that is claimed by the applicant, who is an Auditor in the Central Railway and who was deputed as Assistant Audit Officer at the National Research Centre for Citrus, is for a

Contd. -

Cont'd. --- (3)

direction to the Respondents for issuing orders deeming the applicant to have been permanently absorbed at the aforesaid Centre to which he was deputed. Ex-facie the applicant cannot put forward such a claim. It was stated by the counsel of the Respondents that the applicant has in fact been repatriated to his parent department and at present working there.

4. We reject the application.

Lalhyph
(I.K. Rasgotra)
M(A)


9.8.1990
(G. Sreedhasan Nair)
V/C

Order dtd: 9.8.90
issued on either
side on 9.10.90

By 10/10/90

Order dtd 9.8.90
Served to R.2 on
dtd. 12/12/90